

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

C.S.P. No. 1024/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

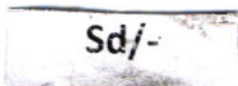
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:                      Technofire Protection Services Pvt. Ltd.

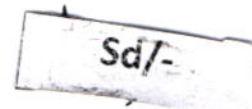
SECTION OF THE COMPANIES ACT: 230-232 of the Companies Act, 2013.

**ORDER**

The Company Petition is **allowed**, vide separate order.

 Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

 Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)